STATEMENT

Grants and loans paid by the Government of India to National Sports Organizations on the recommendation of the All India Council of Sports

National Sports Organi- zations to which grant or loan was paid		Amount paid as grant		
1 1956-57		Rs.		
Basketball Federation India	o f 	5,000		
Table Tennis Federation India	of 	24,864		
Volleyball Federation India	o f 	29,590		
All India Lawn Ten Association	nis 	9,221		
Indian Hockey Federation		19,500		
Inter University Board		11,002		
All India Lawn Ten Association	nis 	15,000		
Inter University Board		14,645		
Indian Weight Lifting Fede-				
ration	• •	10,000		
National Rifle Association		15,000		
Indian Hockey Federation		26,424		
Wrestling Federation India	of 	6,042		
Badminton Association India	of 	9,158		
Indian Olympic Association	eia-	2,00,000		
Board of Control for Cric in India	ket 	46,455		
TOTAL		4,41,901		
Amount paid				

Amount paid as interestfree loan

Indian Olympic Association .. 1,10,500

GRAND TOTAL 5,52,401

National Sports Organi- zations to which grant was paid			Ameunt paid as grant	
1	957-58		Rs.	
Volleyball	Federation	of		
India			34,157	
Badminton	Association	of		
India			4,044	
Board of Control for Cricket				
in India	.,	٠.	2,000	
Basketball	Federation	of		
India			4,308	
Basketball	Federation	of		
India			3,850	
Indian Hock	ey Federation		3,850	
Badminton	-	of		
India	• •	••	3,850	
	TOTAL	-	56,059	

to Question

TAKING OVER OF THE PANNA DIAMOND MINES

*64. SHRI AMOLAKH CHAND: Will the Minister of Steel, Mines and Fuel be pleased to state:

- (a) whether Government have decided to take over the Panna Diamond Mines in Madhya Pradesh and propose to adopt mechanised exploitation of those mines; and
- (b) whther a corporation is pro posed to be set up shortly to take up this work?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) and (b). Government is pursuing a suggestion to take over the Panna Diamond Mines in Madhya Pradesh. It is too early as yet to say what method of exploitation it will be necessary to adopt and whether a corporation or some other form of organisation will be the most suitable.

CENTRAL DRUG RESEARCH INSTITUTE, LUCKNOW

*74. SHRI V. VENKATARAMANA: Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to state:

- (a) whether it is a fact that the Central Drug Research Institute, Lucknow has not been recognised as an institute for advanced research work by some of the Indian universities;
- (b) if so, which are those universities; and
- (c) what are the reasons for such nonrecognition?

THE MINISTER OF EDUCATION AND SCIENTIFIC RESEARCH (MAU-LANA ABUL KALAM AZAD): (a) No, Sir.

(b) and (c). Do not arise.

WALL STREET LOAN FOR TISCO

- *80. MOULANA M. FARUQI: Will the Minister of FINANCE be pleased to state:
- (a) whether the Tata Iron and Steel Company has recently contracted a loan of 16 to 18 million dollars from Wall Street, New York for the expansion of their steel plant at Jam-shedpur with the Government of India standing as a guarantee for the lean; and
- (b) if so, what are the terms of the contract?

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): The Government of India have agreed to stand guarantee for a further loan from the World Bank to Tata Iron and Steel Company for its expansion programme and it is probable that certain banks in the United States may participate in such a loan. The matter has however not yet been finalised.

OCCURRENCE OF PYRITES CRYSTALS IN MAHASU DISTRICT

- ♦81. MOULANA M. FARUQI: Will the Minister of Steel, Mines and Fuel be pleased to state:
- (a) whether crystals of pyrites have recently been found to occur in the

rocks near Matiana in Mahasu district on the Hindustan-Tibet Road; and

to Questions

(b) whether a detailed survey of that area has been taken up to explore the zones of minable pyrite concentrations?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) Yes, Sir.

(b) Samples collected from the area are under examination in the Geological Survey of India. If the results are found encouraging, detailed sampling will be undertaken by the Geological Survey of India in the next field season to assess the potentiality of the area.

DEATH DUTY

24. Dr. R. B. GOUR: Will Minister of FINANCE be pleased te state the amount of death duty col lected in each State during each year since it was first levied?

THE MINISTER OF FINANCE (SHRI T. T. KRISHNAMACHARI) i A statement showing collections of Estate Duty yearwise and Statewise is given below. [See Appendix XIX, An-nexure No. 9.]

ESTABLISHMENT OF ENGINEERING COL-LEGES UNDER THE SECOND PLAN

DEOKINANDAN 25. Shri **NARA** Will the Minister of EDUCA YAN. SCIENTIFIC RESEXECH be TION AND pleased to state the places where colleges (i) engineering and (ii> junior technical schools are proposed to be opened during the Second Plan period?

THE MINISTER OF **EDUCATION** AND **SCIENTIFIC** RESEARCH (MAULANA ABCL KALAM AZAD): A statement giving the required information is laid on the Table of th House. [See Appendix XIX, Annexure No. 10.]